GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

STARRED QUESTION NO:227 ANSWERED ON:20.07.2009 OLD AGE HOMES Gowda Shri D.V. Sadananda;Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the norms/ guidelines laid down for construction/ maintenance of old age homes in the country;
- (b) the number of old age homes opened in the country during the last three years and the current year, State-Wise;
- (c) the number of people residing in each of these homes during the said period, location-wise;
- (d) whether any proposal for opening of such homes is pending with the Government including that of Kamataka; and
- (e) if so, the details thereof, State-wise and the action taken thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (MUKUL WASNIK)

(a) to (e) A statement is laid on the Table of the House.

Statement referred to parts (a) to (e) in reply to Lok Sabha Starred Question No. 227 for answer on 20.07.2009 regarding OLD AGE HOMES by; SHRI N. CHALUVARAYA SWAMY AND SHRI D.V. SADANANDA GOWDA

- (a): Under the Ministry's Integrated Programme for Older Persons (IPOP),grant-in-aid for maintenance of Old Age Homes (OAHs) is provided upto 90% of the admissible recurring cost, to suitable NGOs. At present, there is no Scheme of giving assistance for construction of Old Age Homes.
- (b) & (c); State-wise number of Old Age Homes for which assistance was provided under IPOP for the first time, during the period since :2006-07. the location of each such OAH, and the number of beneficiaries for which grant was given, are shown in Annexure-I.
- (d): Yes Sir.
- (e): State-wise numbers of proposals of grant in aid for Old Age Homes recommended by State Governments for the first time as per the IPOP Scheme (as revised w.e.f. 1.4.2008), which are pending, are at Annexure-II. Pending cases are being processed as per the guidelines/eligibility norms and subject to availability of funds under the Scheme.